

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4889
ANSWERED ON:24.08.2000
ARREARS OF MINISTRY OF SURFACE TRANSPORT
ADHIR RANJAN CHOWDHURY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Ministry of Surface Transport has asked Petroleum Ministry to clear their arrears expeditiously;
- (b) if so, the details thereof; and
- (c) the time frame by which dues are likely to be cleared?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a): Ministry of Surface Transport has written to the Ministry of Petroleum to clear the arrears of Shipping Corporation of India (SCI) against Oil Coordination Committee and Public Sector Undertaking oil companies.

(b) to (c): As intimated by the Ministry of Surface Transport, an amount of Rs. 492.28 crore is outstanding from the Oil Pool Account in respect of Shipping Corporation of India. It is not possible to indicate any time frame for clearance of dues.